



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,10th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH - I AND DIVISION  
BENCH - II WILL SIT AFTER RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	PIL(Suo Moto)/3/2021 FIXED	XXXX <b>Versus</b> THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, A.S.G.I. ADVOCATE GENERAL, ASSAM AG, MIZORAM AG, NAGALAND AG, ARUNACHAL PRADESH PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
44	PIL/46/2021 B/O	THE MIZORAM BAR ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
45	PIL/47/2021 B/O	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS		SC, EDU SC, SEBA
46	WP(C)/3664/2021 B/O	RAMAN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
47	WP(C)/3677/2021 B/O	M/S NEW ERA FOOD AND BEVERAGES AND 2 ORS <b>Versus</b> PUNJAB NATIONAL BANK AND ANR	MR. N N JHA MR H DEKA	MR. A GANGULY SC, PNB
<b>ADMISSION</b>				
48	C.Ex.App./3/2020 FIXED	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, GUWAHATI <b>Versus</b> INDIAN OIL CORPORATION LIMITED	ASSTT.S.G.I.	MR. K N CHOUDHURY DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA SC, I O C
<b>ORDERS</b>				
49	WA/160/2018 FIXED	MUSTT JUNUFA BIBI <b>Versus</b> MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1298/2020 in WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI <b>Versus</b> JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH

50 PIL/32/2021  
FIXED

SYEDA MEHZEBIN RAHMAN  
**Versus**  
UNION OF INDIA AND 7 ORS.

MS. D GHOSH  
MR SAURADEEP DEY  
MS H BETALA  
MR I CHAKMA

GA, ASSAM  
MR H K DAS (R-7,8)  
MR. U PATHAK (R-7,8)  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>			
41 Crl.Pet./19/2021 WITH OFFICE NOTE, FIXED	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SHARMA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	WP(C)/3636/2021 B/O	KRISHNA PRASANNA KOCHARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S C DAS MS AFSANA HUSSAIN MR P BURAGOHAIN	SC, SEC. EDU. SC, BTC
25	WP(C)/3663/2021 B/O	MINTU MODOK AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU SC, BTC ASSTT.S.G.I.
<b>ADMISSION</b>				
26	WP(C)/6038/2019 FIXED	NAZIFA SAHANI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>JUDGEMENT</u></b>				
26	WP(C)/4178/2020 (AT 10:30 AM)	SUNIL VERMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAJIN	MR. C K S BARUAH ASSTT.S.G.I.
27	WP(C)/3377/2021 (AT 10:30 AM)	BIDHAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N DUTTA MR K G DAS MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	MR. P N GOSWAMI MR. S BARUAH SC, FOREST SC, PCB
28	WP(C)/3405/2021 (AT 10:30 AM)	BISWA KUMAR BARUAH <b>Versus</b> STATE OF ASSAM AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. P K MAHANTA	MR. P N GOSWAMI MR. S BARUAH SC, FOREST
<b><u>TO BE SPOKEN TO</u></b>				
29	I.A.(Civil)/1047/2021 BY SLIP in WP(C)/617/2020 <b>WITH</b> WP(C)/617/2020	SANJIT SAHA AND 42 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  SAURAV JYOTI PARASOR AND 131 <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR D KALITA  MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	MR D DAS MR R SARMA  SC, APSC SC, PWD
30	<b>WITH</b> WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P-1,38,94,195) MR. B PRASAD (P-1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P-1,38,94,195)	SC, APSC MR D SAIKIA SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR S BORTHAKUR | 09-08-2021 | To | 10-08-2021 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	WP(C)/3631/2021 B/O	TARA PRASAD DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MS H FATIMA	GA, ASSAM SC, PWD SC. REVENUE
27	WP(C)/3691/2021 B/O	INTAZ ALI SHEIKH AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
28	WP(C)/3693/2021 B/O	M K RAJENDRAN PILLAI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR G KHANDELIA	SC, ROC ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021





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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**MOTION (BA)**

51	Bail Appln./1870/2021 B/O	LUKMAN HUSSAIN @ LOKMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
51	Bail Appln./1875/2021 B/O	AZHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
52	Bail Appln./1876/2021 B/O	ABHILASH DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
<b><u>MOTION</u></b>				
53	AB/2241/2021 B/O	ASFIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
54	AB/2251/2021 B/O	ABU SUHID <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
55	AB/2278/2021 B/O	ASHOK KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
56	Bail Appln./1467/2021 WITH OFFICE NOTE, FIXED	RUBUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
57	<b>WITH</b> Bail Appln./1635/2021	PRADIP CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR. S KAUR	PP, ASSAM
58	Bail Appln./1781/2021 WITH OFFICE NOTE, FIXED	MD. JEHERUL HAQUE @ BIPUL <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. S KAUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR S BORTHAKUR | 09-08-2021 | To | 10-08-2021 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
46	CRP(I/O)/67/2021 B/O	M/S MOHURIRCHAR PORARCHAR S S LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
47	WP(C)/1900/2016 FIXED	SMTI JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	MR.B K SHARMA MR J NARAH(R-5) MR J PAYENG(R-5) SC, SOCIAL WELFARE MR.T DOLEY(R-5)
48	WP(C)/7626/2016 FIXED	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH - I  
AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH  
COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS  
LORDSHIP,IF TIME PERMITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
26	RSA/72/2021 FIXED	ON THE DEATH OF HIMIKA CHAKRABORTY HIS LEGAL HEIR AMALENDU CHAKRABORTY <b>Versus</b> ON THE DEATH OF SASHANKA BANIK HIS LEGAL HEIRS JOYA BANIK AND 2 ORS.	MR. S K TALUKDAR MR G BORDOLOI MS. S T BOKTH MS. L DAS	
	<b>WITH</b> I.A.(Civil)/1185/2021 <b>in</b> RSA/72/2021	ON THE DEATH OF HIMIKA CHAKRABORTY HIS LEGAL HEIR AMALENDU CHAKRABORTY <b>Versus</b> ON THE DEATH OF SASHANKA BANIK HIS LEGAL HEIRS JOYA BANIK AND 2 ORS.	MR. S K TALUKDAR MR G BORDOLOI MS. S T BOKTH MS. L DAS	
27	RSA/75/2021 B/O	SHEFALI PAUL AND 9 ORS. <b>Versus</b> SABITRI BHATTACHARJEE AND 5 ORS.	MR. S K GHOSH MS F AHMED	
	<b>WITH</b> I.A.(Civil)/1188/2021 <b>in</b> RSA/75/2021	SHEFALI PAUL AND 9 ORS. <b>Versus</b> SABITRI BHATTACHARJEE AND 5 ORS.	MR. S K GHOSH MS F AHMED	

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR S BORTHAKUR | 09-08-2021 | To | 10-08-2021 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,10th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
8	AB/1823/2021	PELURAM DEORI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

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